RESUME' OF WORK DONE BY LOK SABHA

[FOURTH LOK SABHA—NINTH SESSION, 1969]

(17th November to 24th December, 1969)



LOK SABHA SECRETARIAT NEW DELHI January, 1970

PREFACE

This publication contains a brief resume' of work done by Lok Sabha during the Ninth Session of Fourth Lok Sabha, 1969.

New Delhi; **January** 16, 1970.

S. L. SHAKDHER, Secretary.

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	BUSINESS · · · · · · · · · · · · · · · · · ·	

RESUME' OF WORK DONE BY LOK SABHA DURING THE NINTH SESSION OF FOURTH LOK SABHA (NOVEMBER-DECEMBER, 1969)

1. DURATION OF SESSION

Date of $comme_n ceme_n t$.				17th November, 1969
Date of adjournment sine die				24th December, 1969
Date of prorogation.				27th December, 1969
Number of days of sittings				29
Number of hours of sittings			•	170 hours

2 ADJOURNMENT MOTION

Admitted and discussed

Subject	Name of member	Date when admitted	Date when discussed	Decision of the House	Time taken	-
Islamic Conference at Rabat and ejection of India from the Confer-	Shri Piloo Mody	17-11-69	17-11-69	Negatived	H.M. 5-36	
· ence		- 1				

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1	Progress/Remarks	٥
	No. of I amend- ments carried	∞
	No. of amend- ments tabled	7
	Time taken	9
ILLS neat Bills	Date of discussion in Lok Sabha	2
3. BILLS (i) Government Bills	Date of laying on Table in the case of Bills passed by Rajya Sabha	4
	Date of introduction	3
	Title of the Bill	2
	S. No.	1

ented on 17-11-69
Pending. Mo ion for extension of time for presenta-tion of the Report of Select Committee Committee upto the first day of the third week of Budget Session (1970) adopextension of time for presentation of the Report of Joint Report of the Joint Motion \for ted. Į I ١ ١ ١ I l 17-11-69 (Further extension of time for presenta-tion of Report) (Extension of 69-11-61 I (Earlier Session 12-8-67 (Earlier Session 4-8-69) (Earlier Session 12-8-67) I The Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1967 The Central Excises Bill, 1969 2 The Patents Bill, 1967

upto the first day of the Monsoon Session (1970) adopted.

time for presentation of Report)

2			4,	3	-				
Pending	Passed	Motion for extension of time for presentation of the Report of Select Committee upto the 30th April, 1970, adopted.	Passed.	Passed	Passed.	Motion for reference of the Bill to a Joint Committee ad opted without discussion,	Passed	Pending	Passed
1	4	1	1	1	1	1		I	1
1	22	1	m	1	**	4	Ì	1	74
i	2 48	1	n 2 25	3 16	n 2 10	ı	2 35	i	2 11
t	17-11-69 18-11-69 (Consideration and passing)	18-11-69 (Extension of time for presentation of Report)	18-11-69 (Consideration and passing)	18-11-69 19-11-69 (Consideration	and passing) 19-11-69 21-11-69 (Consideration and passing)	24-12-69 (Reference to a Joint Commi- ttee.)	21-11-69 24-11-69 (Consideration and passing)	ı	24-11-69 25-11-69 (Consideration and passing)
1	1.	1	1	i	I	1	I	I	(Earlier Session I-3-69)
4 The Union Duties of Excise (Distribution) 17-11-69 Amendment Bill, 1969.	5 The Khuda Bakhsh Oriental Public Library (Barlier Bill, 1968.	6 The Taxation Laws (Amendment) Bill,1969. (Barlier Session-23-7-69)	7 The Oilfields (Regulation and Develop- (Earlier ment) Amendment Bill, 1969. Session- 21-7-69)	8 The Punjab Legislative Council (Abolition) (Barlier Session-Bill 1969. 25-7-69)	9 The International Monetary Fund and Bank (Earlier (Amendment) Bill, 1969.	10 The Commissions of Inquiry (Amendment) 21-11-69 Bill, 1969.	11 The Salaries and Allowances of Ministers (Earlier (Amendment) Bill, 1967. Session-26-67)	12 The Additional Duties of Excise (Goods of 24-11-69 Special Importance) Amendment Bill, 1969.	13 The Wakf (Amendment) Bill, 1969, as passed by Rajya Sabha.

Ī		Z		- F		4				** ***
	6		Pending	Passed, as amended.	Passed, as amended,	Passed, as amended.	Passed.	Pending.	Motion for reference of the Bill to a Select Committee adopted.	Passed
	∞		١	41	ч	4	1.	ĭ	1	€.
	7		ł	125	38	٥	12	1	105	2 1:
	9	H M	I	7 42	3 01	0 58	3 12	ı	0 24	3 19
	8		1	25-11-69 . 26-11-69 27-11-69 (Consideration) and passing)	27-11-69 28-11-69 1-12-69 (Consideration and passing)	I-12-69 (Consideration and passing)	I-12-69 2-12-69 (Consideration and passing)	ŀ	2-12-69 8-12-69 Reference to	3-12-69 4-12-69 (Consideration and passing)
	4		25-11-69	(Earlier Session 18-2-69)	(Earlier Session 16-2-68)	(Earlier Session 20-8-68	I	2-12-69]	(Earlier Session 18-2-69	I
	e ·		1	I	l.	I	(Earlier Session 3-3-69)	1	ı	(Earlier Session 1-4-68)
	п		The Indian Soldiers (Litigation) Amendment Bill, 1969.	The Motor Vehicles (Amendment) Bill, 1968 as passed by Rajya Sabha.	16 The Oaths Bill, 1968, as passed by Rajya Sabha.	17 The Indian Registration (Amendment) Bill 1968, as passed by Rajya Sabha.	18 The Tea (Amendment) Bill, 1969 (E. Se	The All-India Services (Laying of Regulations before Parliament) Bill, 1969 as passed by Raiya Sabha	The Advocates (Second Amendment) Bill, 1968, as passed by Rajya Sabha.	The Central Silk Board (Amendment) (E Bill, 1968
	ı		14	15	91	17	8	19	8	12
	,	•								

	ļ.	į			,			
22	The Petroleum (Amendment) Bill, 1969 .	(Earmer Session (16-5-69)	1	4-12-69 (Consideration)	91 0	36	ı	Discussion not concluded. Pending
23	The Foreign Exchange Regulation (Amendment) Bill, 1969.	8-12-69	I	18-12-69 19-12-69 (Consideration and passing)	2 16	74	I	Passed
4	The Bihar Land Reforms Laws (Regulating Mines and Minerals) Validation Bill.1969.	8-12-69	1	(Consideration and passing)	1 17	1	1	Passed
25	The Constitution (Twenty-third Amendment) Bill, 1969.	(Earlier Session-21-8-69)	1	9-12-09 9-12-69 (Consideration	7 2 7	\$2	1	Passed
56	The Merchant Shipping (Amendment) Bill, 1969.	ì	10-12-69	(Sursend Due	ı	ı	I	Pending
27	The Monor lies and Restrictive Trade Practices Bill, 1969, as passed by Rajya Sabha.	1	Farlier Session- 31-7-69	10-12-69 15-12-69 17-12-69 18-12-69 (Consideration and passing)	12 12	494	I	Passed
82	The Assam Revrganisation (Meghalaya) Bill. 1969.	15-12-69	I	22-12-69 24-12-69 (Consideration and passing)	3 02	31	H	Passed
29	The North-Eastern Council Bill, 1969	15-12-69	1	ı	ı	7	ł	Pending
%	The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1969.	15-12-69	1	ı	1	ı	ı	Pending
31	The Indian Tariff (Amendment) Bill, 1969.	17-12-69	1.	22-12-69 (Consideration and passing)	1 07	И	1	Passed
32	The Contingency Furd of India (Amend-ment) Bill, 1969	19-12-69	1	1	ı	i	ı	Pending
		;						

*Discussed together with the Statutory Resolution re: disapproval of the Foreign Exchange Regulation (Amendment) Ordinance, 1969.

				6					
٥	Motion for extension of time for presentation of the Report of the Joint Committee upto the Ist day of Monsoon Session (1970) adopted.	Passed	Passed	Passed	Passed	Passed	Bill withdrawn	Pending	Motion for concurrence adopted.
œ	1	I	i	i	I	ı	I	1	ı
	I	1	1	I	l	l	1	ı	1
9	H K	0 02	0 00	0 0	0 00	0 32	0 08	ı	0 17
٧	20-12-69 (Extension of time for pre- sentation of Report)	20-12-69 (Consideration and passing)	20-12-69 (Consideration and passing)	20-12-69 (Consideration and passing)	20-12-69 (Consideration and passing)	22-12-69 (Consideration and passing)	24-12-69 (withdrawal of the Bill)	1	24-12-69 (Motion for concurrence to refer to joint Committee)
v	1	ı	I	I	1	j	1	I	ı
۳.	(Earlier Session. 23-7-69)	20-12-69	20-12-69	20-12-69	20-12-69	22-12-69	(Earlier Session, 14-11-67)	24-12-69	1
7	The Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Bili. 1969.	34 The Appropriation (Railways) No. 5 Bill, 1969.	The Approgriation (No. 5) bill, 1969	The Appropriation (No. 6) Bill, 1969.	The Manipur Appropriation Bill, 1969	The Bihar Appropriation Bill, 1969.	The Khadi and Other Handloom Industries Develorment (Additional Excise Duty on Cloth) Amendment Bill, 1967.	The Customs Tarisf Bill, 1969.	The Medical Termination of Pregnancy Bill, 1969, as introduced in Rajya Sabha.
	£ .	34	35	36	37	38	e.	40	14

35

91

22

33

8 Bills pending at the end of the session (vide para No. 1482 of Bulletin—Part II, dated 5-1-70)

7 Bills withdrawn

Bills passed by Rajya Sabha and laid on the Table

5 Bills referred to Select Committee 6 Bills referred to Joint Committee

4 Bills passed

I Bilis pending at the end of the last session .

2 Bills introduced

(ii) Private Members' Bills

Title of the Bill and Member-in-charge	7		The Indian Trusteeship Bill, 1969 by Shri George Fernandes.	Amendment) Bill, 1969 riicles 217 and 220) by 1 Reddy.	The State Bank of India (Amendment) Bill, 1969 (Amendment of sections 19, 21, etc.) by Shri Tenneti Viswanatham.	The Maternity Benefit (Amendment) Bill, 1969 (Amendment of sections 2, 3, etc.) by Shrimati Suseela Gopalan.	he Orphanages and other Charitable Homes (Supervision and Control) Amendment Bill, 1969 (Insertion of new section 21A.) by Shri Om Prakash Tyagi.
Date of Introduction			21-11-69	21-11-69	21-11-69	21-11-69	21-11-69
Date of laying on the Table (In the case of Bills passed by Rajya Sabha)	4		I	1	1	ł	ı
Date of discussion in Lok Sabha	\$		I	1	1	I	1
Time taken	vo	H. M.	ı	1	ł	1	t
No. of amend- ments tabled	7		1	i	ı	I	t
No. of amend- ments carried	∞		1	i	i	1	t
Progress/Remarks			Pending	Pending	Pending	Pending	Pending

	Pending	Pending	Pending	Pending	Pending	Pending	Pending	Pending	Pending	Pending	Pending
	1	1	1	ı	I	I	I	I	I	1	1
	ł	i	1	1	1	1	1	1	1	1	1
,	ı	ı	1	i	ı	ŧ	1	1	ı	I	1
	ı	ı	I	I	I	ı	1	I	I	I	ı
	1	ı	ı	i	I	1 .	1	1	1	I	ı
)	69-11-1	69-11-12	69-11-17	21-11-69	21-11-69	21-11-69	21-11-69	21-11-69	21-11-69	21-11-69	21-11-69
	The Working Journalists (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 1969 (Amendment of section 2) by Shri Samarendra Kundu.	The Industries (Development and Regulation) Amendment Bill, 1969 (Amendment of section 11) by Shri Samarendra Kundu.	The Child Marriage Restraint (Amendment) Bill, 1969 (Amendment of sections 2, 3 etc.) by Shri Om Prakash Tayagi.	The State Bank of India (Amendment) Bill, 1969 (Amendment of sections 17, 19 etc.) by Shri Madhu Limaye.	The Companies (Amendment) Bill, 1969 (Amendment of section 252 and insertion of new section 255A, etc.) by Shri Madhu Limaye.	The Life Insurance Corporation (Amendment) Bill, 1969 (Amendment of sections 19, 23 etc.) by Shri Madhu Limaye.	The Salaries and Allowances of Ministers (Amendment) Bill, 1969 (Amendment of sections 3, 4 etc.) by Shri Yashwant Singh Kushwah.	The Constitution (Amendment) Bill, 1969 (Amendment of articles 15, 16 etc.) by Shri S.M. Siddayya.	The Constitution (Amendment) Bill, 1969 (Insertion of new article 24A) by Shri Shiva Chandra Jha.	The Prevention of Conversion Bill, 1969 by Shri Yashwant Singh Kushwah.	The Ceiling on Urban Property Bill, 1969 by Shrimati Sharda Mukerjee.
•	vi	ć.	œi	ó	ġ	ä	<u>.</u>	Д	4	15.	16.

н	7	3	4	s	9	7	∞	6	
17.	. The Bihar Atomic Authority Bill, 1969 by Shri Shiva Chandra Jha.	21-11-69	ı	ı	I	ı	1	Pending	
18.	. The Retrospective Legislation (Regulation) Bill, 1969 by Shri Tenneti Viswanatham.	21-11-69	I	1	ŀ	ı	1	Pending	
. 61	. The Public Undertakings (Compulsory abbroval of Agreements) Bill, 1969 by Shri S.S. Kothari.	(Barlier Session- 21-2-69)	1	21-11-69 5-12-69 (Further con- sideration)	3.04 (4 minutes had al- ready been taken during Eighth Session)	v	1	Withdrawn 5-12-69.	ď
20.	The Drugs and Magic Remedies (Objectionable Advertisements) Amendment Bill, 1969 (Amendment of section 2) by Shri Yashpal Singh.	5-12-69	I	I	ı	1	ı	Pending.	4
21.	:. The Constitution (Amendment) Bill, 1969 (Amendment of article 83 and substitution of Fourth Schedule) by Shri Yashpal Singh,	5-12-69	I	I	1	1	1	Pending	
22.	The Constitution (Amendment) Bill, 1958 (Amendment of articles 75 and 164) by Shri Kanwar Lal Gupta.	(Earlier Session- 21-2-69	ł	5-12-69 19-12-69 (Consideration)	I.58	4	I	Withdrawn 19-12-69.	ä
23.	3. The Cod: of Criminal Procedure (Amendment) Bill, 1969 (Amendment of section 423) by Shri M. Narayana Reddy.	19-12-69	1	1	ì	ı	1	Pending	

24.		€ 12-69	ı	i	I	1	ı	Pending		
25.	The Constitution (Amendment) Bill, 1969 (Amendment of article 256) by Shri N.K.P. Salve.	19-12-69	I	I	i	ł	ı	Pending	a hamagan o nea o	
26.	The Constitution (Amendment) Bill, 1969 (Amendment of Predmble and article 1, etc.) by Shri Krishna Dev Tripathi.	19-12-61	1	1	ı	ı	1	Pending		
27.	. The Industrial Disputes (Amendment) Bill, 1969 (Substitution of section 17A) by Shri Samarendra Kundu.	19-12-69	I	I	1	1	١	Pending		
28.	•The Enlargement of the Appellate (Criminal) Jurisdiction of the Supreme Court Bill, 1968 by Shri Anand Narain Mulla.	(Earlier Session- 15-11-68)	ı	19-12-69 (Corsideration and passing)	1.32	4	1	Report of Select Committee presented on 17-11-69. Bill passed on 19-12-69	Select esented 59. Bill	
29.	. The Constitution (Amendment) Bill, 1969 (Amendment of articles 32 and 226) by Shri Tenneti Viswanatham.	(Earlier Session- 21-2-69)	i	' 19-12-69 (Consideration)	££.0,	1	ı	Discussion Concluded Per	not Pending 11	11
Sabha	*The Short Title of the Bill was changed to "The Supreme Court (Enlargement of a.	Supreme Court	(Enlarger		Appellate J	rrisdiction)	Bill, 196	Crimiral Appellate Jurisdiction) Bill, 1969" when passed by Lok	Lok	
			Summary	v,						
H	Bills pending at the end of the last session.					•			207	
7	Bills introduced					•			25	
3	Bills withdrawn				-				7	
4	Bill passed		•						ı	
8	Bills pending at the end of the session (vide para No. 1483 of Bulletin Part II, dated 5-1-70)	. (07	•			٠	•		220	

4. CALLING ATTENTION STATEMENTS

S1.	Brief subject	Name of the Mem- ber who called	Name of th Minister	Time taken
No.		attention	Date of the statement	taken
1	2	3	4	5
	Communal riots in Ahmedabad.	Shri Madhu Limaye	Shri Y.B. Chavan	H.M. 0.45
			17-11-1969	
2	Delay in the decision on Chandi- garh leading to the death of		Shri Y.B. Chavan	0.26
	Shri Darshan Singh Pheruman.		18-11-1969	
3	Election Commission's pro- nouncements and prepara- tions for the mid-term parlia-		Shri P. Govinda Menon	0.25
	mentary elections.	•	19-11-1969	
-4	Decision to apppoint anothe Pay Commission for Centra Government Employees.	er Shri Surendranath al Dwivedy.	Shrimati Indira Gandhi	0.25
	Government Employees.		21-11-1969	
·5	Massacre of civilian villagers i South Vietnam by America soldiers.	n Shri Deven Sen.	Shri Surendra Pal Singh	0.12
	soldiers.		24-11-1969	
•6	Strike by workers of Engineer	- Shrimati Tarkeshwari	i Shri Jagjiyan Ram	0.20
	ing concerns at Jamshedpur.	Sinha.	25-11-1969	
.7	Violation of air corridor betwee		Sardar Swaran Singl	0.34
	West and East Pakistan b Pakistani aircraft.	у	26-11-1969	
.8	Dema-d of over respects a	6 Shri Bal Raj Madhol	Shri B.S. Murthy	0.23
	lakhs by the Central Government from Gurdwara Prabandhak Committee Delhi for the Kotwali building.	ı -	27-11-1969	
9	Mass exodus of minorities from East Pakistan.	n Shri Samar Guha	Shri Surendra Pal Singh	0.28
			28-11-1969	
10	Decision regarding the site for		Shri B.S. Murthy	0.5
	Gandhi Statue.	Kripalani	1-12-1969	
11	ters' Conference on Land		e Shri Annasahib P. Shinde	0.25
	reforms.		2-12-1969	•

ĭ	2	3	4	5
12	Hunger strike by the Chief Minister of West Bengal		Shri Y.B. Chavan	H. M. 0.25
	against violence and law- lessness in the State.	v адржусс	3-12-1969	
13	The difficulties of Indian Banks in Malaysia.	Shrimati Tarkeshwar Sinha	i Shri Prakashchand B. Sethi	0.22
			4-12-1969	
14	Notice of direct action by the residents of Barhaya, Moka-	Shri S.M. Joshi	Dr. K.L. Rao	0. 16
	mah and Mansi areas of Bihar regarding erosion by Ganges waters.		5-12-1969	
15	The disappearance of military	Shri S. Supakar	Dr. V.K.R.V. Rao	0.49
	designs from Central Scientific Instruments Organisation.		8-12-1969	
16	The reported exodus of about 60,000 persons of Indian	Shri Om Prakash Tyagi	Shri Surendra Pal Singh	0.25
	India.	rigin from Malaysia to ndia.		
17	Removal of Boundary pillars by Pakistani police on the Assam-	Shri Benoy Krishna Deschowdhury	Shri Y.B. Chavan	0.07
	East Pakistan Border.	Describeding	10-12-1969	
18	The reported loot of the State Bank of India in Calcutta to the tune of Rs. 4.6 lakhs.	Shri Hem Barua	Shri Prakashchand B. Sethi	0.27
	to the tune of Rs. 4.0 lakes.		15-12-1969	
19	Token strike by teachers and other staff of Patna University.		Dr. V.K.R.V. Rao	0.18
	other stair of Patha University.	Sinner	17-12-1969	
∌ 20			Shri Dinesh Singh	0.30
	Cultural Centre at Trivan drum by the Soviet Embassy.	Pandey	18-12-1969	
21	Heavy concentration of foreign naval forces in Indian Ocean.	Shri Yashwant Singh S Kushwah	Shri Lalit Narayan Mishra	0.14
			19-12-1969	
.22	Resignation of two more Direc-	Shri R. Umanath	Dr. V.K.R.V. Rao	0.43
	tors of research laboratories under the C.S.I.R.		24-12-1969	

5. DIVISIONS

Number of Divisions held.....25

6. FINANCIAL BUSINESS

(i) Railway Budget

Subject	Date of presentation			Time taken
Supplementary Demands for Grants (Railways) 1969-70	3-12-69	19-12-69 } 20-12-69 }	Discussion and voting on Supplementary Demands for Grants (Railways)	H.M. 2.50

(ii) General Budget

Subject	Date of presentation	Date(s) of discussion		Time taken
Supplementary Demands for Grants (General) 1969-70	8-12-69	20-12-69	Discussion and voting on Supplementary Demands for Grants (General).	H.M. 2.53
Demands for Excess Grants (General) 1967-68	22-8-69	20-12-69	Discussion and voting on Demands for Excess Grants (General).	1.22]

(iii) Budget in respect of State of Bihar

Supplementary Demands for Grants (Bihar)

Subject	Presented on	Discussed on	Voted on	Time taken
Supplementary Demands for Grants in respect of the State of Bihar for 1969-70	17-12-69	20-12-69	20-12-69	H.M. 0.54

(iv) Budget in respect of the Union Territory of Manipur

Supplementary Demands for Grants (Manipur)

•			
Presented on	Discussed on	Voted on	Time taker.
	20-12-60	20-12-69	Voted without discussion
		₹	
7. LEA	VE OF ABSENCE	E	
f Member			Date wher
ah	. 17-11-69	to 10-12-69 to 17-12-69	22-12-196
With	idrawal		
nher		by t withd	on which asked he Chair to lraw from the House
			19-12-69
9.	MOTIONS		
lotion for Elec	tion of Deputy	Speaker	
Proposer	Seconder	Date of discussion	Decision of the House
		9-12-69	Adopted Unanimously.
	8-12-69 pur 7. LEA f Member 8. ME With with Proposer Shri Tenne	7. LEAVE OF ABSENCE 7. LEAVE OF ABSENCE Member Per 17-11-69 17-11-69 17-11-69 17-11-69 8. MEMBERS Withdrawal 18-12-69 9. MOTIONS Sociation for Election of Deputy Proposer Seconder	7. LEAVE OF ABSENCE 7. LEAVE OF ABSENCE 7. Member Period for which leave granted 17-11-69 to 5-12-69 17-11-69 to 10-12-69 17-11-69 to 17-12-69 17-11-69 to 17-12-69 17-11-69 to 24-12-69 18. MEMBERS Withdrawal Pate by t withd 9. MOTIONS Interior for Election of Deputy Speaker Proposer Seconder Date of discussion Shri Tenneti Shri N. C. 9-12-69

(ii) Motions

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of discussion	Time taken	Ministry concerns	Remarks Ed
Ţ	Situation arising out of the encouragement being given to the subversive and violent activities in the country by certain political parties and some foreign powers.		16-5-69 (7th Ses- sion) 26-11-69	H.M. I.02 (Excluding time taken in the 7th Session)	Home Affairs	Discus- sion not con- cluded.
2	Statement laid on the Table by the Minister of Home Affairs on the 3rd December, 1969 on communal Situation in the country.	Shri Y.B. Chavan	4-12-69 5-12-69 8-12-69	6.33	Home Affairs	•
		10. OATH OR A	FIRMATIO	N		
	Name	Constituency	State	Language affirm		Date
Sh	ri Gurcharan Singh	Ferozepur	Punjab	English	(Oath)	[21-11-69

11. OBITUARY REFERENCES

SI No.		Date of death	Date on which reference made	Tir tak	
	2	3	4	5	6
				H.M	
1	Shri V.Y. Tamaskar, sitting Member of Lok Sabhha	7-9-69	17-11-69)	
2	Mahant Digvijai Nath, sitting Member of Lok Sabha.	28-9-69	17-11-69		
3	Shri Subiman Ghose, Member of Second Lok Sabha.	21-10-69	17-11-69	0-25	
4	Shri Sita Ram Asthana, Member of the First Lok Sabha.	3-11-69	17-11-69		
5	Shri V.B. Gandhi, Member of the First and Third Lok Sabha.	3-11-69	17-11-69		
6	Shrimati Violet Alva, former Deputy Chairman of Rajya Sabha.	20-11-69	20-11-69	0-34	After obituary references, the House was adjourned for the day.
7	Shri Asim Krishna Dutt, Member of the First Lok Sabha.	12-12-69	15-12-69	0-05	
8 ◆	Shri Girraj Saran Singh, sitting Member of Lok Sabha.	16-12-69	16-12-69	0-14	After obituary references, the House was ad journed for the day.
9	Shri Diwan Chand Sharma, sitting Member of Lok Sabha.	23-12-69	23-12-69	0-36	After obituary references, the House was adjourned for the day.
	12. PAPE	RS LAID O	N THE TAI	BLE	
·(i) I	By Government .				401
(ii)	By Private Members	•			· Nil

13. PERSONAL EXPLANATIONS UNDER RULE 357

oject	Name of Member who made the perso- nal explanation	Date	Time taken
***************************************			H.M.
out Shri Chandrajeet hri Manubhai Patel in -69.		28-11-69	0-01
ut Shrimati Nandini Shri Manubhai Patel 6-11-69.		1-12-69	0-02
ut Shri K. R. Ganesh anubhai Patel in the	Shri K.R. Ganesh	1-1 2-6 9	0-02
nade by Shri Madhu Wool Purchase Mis- i R.K. Birla.	Shri R.K. Birla	3-12-69	0-27
ade by Shri Raghuvir ut protection to Shri i national.		3-12-69	0-04
ouse on 2-12-69 about written by Shri Madh Minister of Industrial rnal Trade and Com-	1	24-12-69	0-03
ch took place i_n the	Shri K. Lakkappa	24-12-69	0-03
x by Dr. Ram Subhag	Dr. Ram Subhag Singh	24-12-69	0-01
x by Shri Asoka	Shri Asoka Mehta	24-12-69	0-01->

Sl. No.	Brief Subject	Name of Member who raised the mat- ter		Decision of the Time House taken
I	2	3	4	5 6
ij	Question of privilege regarding the reported manhandling and arrest of Shrimati Tarkeshwari Sinha, M.P., outside the Parliament House on the 13th November, 1969.	Shri Shri Chand Goya	l 17-11-69	H.M. The House referred 0-01 the matter to the Committee of Privile- ges.
2	Reference back of the Eighth Report of the Committee of Privileges on the question of privilege regarding alleged illegal arrest and removal to judicial custody of Shri Madhu Limaye, M.P., at Lakhisarai (Bihar) on the 6th November, 1968.	Shri Madhu Limaye	24-11-69	The Report was refer- 0-26 red back to the Committee of Privileges for reconsideration after hearing Shri Madhu Limaye on the matter.
3	Throwing of leaflets on the floor of the House and shouting of slogans by three persons from the Visitors' Gallery.	Shri K. Raghu- ramaiah	13-12-69 18-12-69	The offenders were sentenced to imprisonment till 6 P.M. on the 20th December, 1969 by the House. On the 18th December, 1969, the House reduced their sentence to the imprisonment already undergone and ordered their release at 4 P.M. on that day.
4	Question of privilege against the Sub-Inspector of Police, Mahishi (Bihar State) regarding the alleged arrest of Shri Tulmohan Ram, M.P., and non-intimation thereof to the Speaker and ill-treatment by the said Sub-Inspector.	Shri Tulmohan Ram	17-12-69	The House referred 0-04 the matter to the Committee of Privileges.
_				

I	2	3		4		5	6 .
5	Question of privilege regarding alleged misleading statement made by the Minister of Education on the 8th December, 1969 about the date and source of his knowledge of the reported disappearance of certain papers from C.S.I.O., Chandigarh.	gehalli Shivappa, M Sondhi and Kanwar La	I.L.	5-12-69 17-12-69 18-12-69	the S	withheld peaker	H.M. by 0-31 0-24 0-11
6	Question of privilege regarding alleged misrepresentation by All India I adio of Lok Sabha proceedings on the 3rd December, 1969, relating to the personal explanation of Shri R. K. Birla M.P.	:	1 Limaye	22-12-69	Information Broad press	Minister mation deasting led regret matter wa	and ex- and
	question of privileg regarding the arrest of Sarvashri Madhu Limaye, Arjun Singh Bhadoria, J.H. Patel and Janeshwar Misra on 22-12-1969 outside the Parliament House and intimation thereof to the Speaker.	and Mad	Rabi Ray Ihu Limaye	24-12-69	reser on t lity of p	ved his	issibi- estion
_	•						
		16.	QUESTIC	ONS			
			(i) Starre	d			
Νι	amber of Questions put dow	n in question	Lists .				809
Νι	umber of Questions orally ar	swered .					113
		(1	i) Unstarr	ed			
N	umber of Questions put do				swers fur	nished .	5102
		(i	ii) Short N	otice			
Νι	umber of Questions put dov	n in Ques tion	Lists .	•			6
N	umber of Question s orally ar	swered .			•		6

			. 1
Questions.	Ministry/Deptt.	3	Finance
t of Answers to	Date	4	. 26-11-69
(iv) Half-an-Hour Discussions arising out of Answers to Questions.	Name of the Member who raised Discussions	m	Shri Om Prakash Tyagi
٠	ef Subject	8	

	Brief Subject	Name of the Member who raised Discussions	raise	78		Date	Ministry/Deptt.
ı	7	8				4	8
1	ı İncome-tax arrears	Shri Om Prakash Tyagi				. 26-11-69	Finance
13	Unsatisfactory state of Indian Economy	Shri Rajendranath Barua.			•	58-11-69	Do.
8	Settlement of Bast Pakistan refugees in West Shri Samar Guha . Bengal.	Shri Samar Guba		•	•	. 1-12-69	Rehabilitation
4	Illegal entry of Pakistanis into Ajmer	Shri Raghuvir Singh Shastri				3-12-69	Home Affairs.
8	Use of National Language in the High Courts of Hindi Speaking States.	Shri Prakash Vir Shastri .			•	5-12-69	Do.
9	Proposal for structural changes in the mana- Shri Shiva Chandra Jha . genent of World Bank.	Shri Shiva Chandra Jha		•	•	15-12-69	Finance
7	Development of Calcutta	Shri Samar Guha			•	17-12-69	Planning Commission.
00	Management of Bennet Coleman and Co., Ltd.,	Shri Praksh Vir Shastri		٠	•	19-12-69	Industrial Development, Internal Trade and Company Affairs.
6	Changes in the L.I.C. premium rates.	Shri D.N. Patodia .			•	22-12-69	Finance.

17. RESIGNATION BY DEPUTY SPEAKER

Name of Deputy Speaker			Date resign			Date of innouncement in the House
Shri R. K. Khadilkar			. 1-11	-69		17-11-69
	(i) T	18. RESOLU		ıi.		en en er i en kommunikansken en en e
Subject	Under rule	Name of Member who moved	Date of moving	T tak	ime en	Remarks
			14	H.	М.	
Tribute to Mahatama Gandh	389	Speaker	24-12-69	0	04	Adopted with Mem- bers stand- ing in their places.

Serial No.	Subject	Article of Constitu- tion	Article of Name of Member Date of Constitut who moved moving an tion	Date of moving and discussion	Time Taken	Ministry/Department concerned	Remarks
"	Disapproval of the Foreign Exchange Regulation (Amendment) Ordinance, 1969 (Ordinance No. 9 of 1969.)	123	123 Shri Kanwar Lal 18-12-69 Gupta 19-12-69	18-12-69 19-12-69	Hrs. Min.	Finance	Withdrawn by leave of the House.
	*Discussed together with the mot	ion for con	sideration of the Fo	reign Exchang	of the Foreign Exchange Regulation (Au (iii) Private Members' Resolutions	er with the motion for consideration of the Foreign Exchange Regulation (Amendment) Bill, 1969. (iii) Private Members' Resolutions	
No.	Brief Subject		Name of Member who moved	Date (s) of moving and discussion.	Time	Ministry/Department concerned	Rematks
-	Unemployment		Shri Jyotirmoy 2 Bosu	29-8-69 (Eight ((Session) n 28-11-69 d	H. M. 2 o6 (excluding 40 minutes taken during the Eighth	Labour, Employment and Rehabilitation,	. Withdrawn,
ч	Income-tax Wealth-tax etc, of Union Food Minister.	В	Shri J. M. Imma	28-11-69 24-12-69	\$ 12	Finance	Negatived.

(ii) Satutory Resolution

19. SHORT DURATION DISCUSSIONS (RULE 193)

S1. No.	Brief subject	Names of Members who raised discussions	Date of discussion	Time taken	Ministry concerned
				H.M.	
I	Acute drought and famine conditions in Western Rajasthan.	Shri Amrit Nahata	25-11-69	2·30	Food, Agricul- ture, Com- munity De- velopment and Co-operation.
2	Statement by the Mi- nister of Law and Social Welfare regar- ding midterm Par- liamentary elections.	Shri Kanwar Lal Gupta	10-12-69	1.41	Law
3	Sugar policy .	Shri Kashi Nath Pandey	15-12-69	2.08	Food, Agri- culture, Com- munity De- velopment and Co-operation.
4	Fall in prices of sugarcane and gur resulting in losses to sugarcane growers.	Shri N.P.C. Naidu	15-12-69	1.01	Do.
5	Instability of prices of oilseeds, specially groundnut, in the country resulting in losses to farmers and burden on consumers.	Shri N.P.C. Na idu	24-12-69	0.04 (Discuss Not con cluded)	
		20. SPEAKER			
	Announcemen	t re: recognition of	Leader of (Oppesitio	n
		Subject			Date

17-12-69

Recognition of Congress Party (Opposition) as a party and its leader, Dr. Ram Subhag Singh, as the Leader of Opposition.

21. STATEMENTS BY MINISTERS

(i) Suo-Moto Statements made/laid under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken
I	2	3	4	5
•1	Collision between 357 Dn. Bhusawal-Bhansi Passenger and a Diesel Goods train at Itarsi station on 10-11-69.		17-11-69	H.M. 0·01
2	Government business for the week commencing the 24th November, 1969.	Shri K. Raghuramaiah	21-11-69	o· o3
3	Refuting certain allegations made by Shrimati Tarkeshwari Sinha and Dr. Ram Subhag Singh on 21-11-69 about use of IAF planes for bringing A.I.C.C. members for the A.I.C.C. meeting.		21-11-69	0.01
4	Strike in Birla Cotton Spinning and Weaving Mills, Delhi.	Shri Bhagwat Jha Azad.	27-11-69	0.09
5	Government business for the week commencing the 1st December, 1969.	Shri K. Raghuramaiah	28-11-69	0.13
6	Revision of the wage structure of Hindustan Aeronautics Ltd.	Shri Lalit Narayan Mishra	28-11-69	0.02
7	Change in the date for taking up the Constitution (Twenty-third Amendment) Bill, 1969.	Shri K. Raghuramaiah	1-12-69	0.01
8 5	Discussion on the communal disturbances in various parts of the country on a Government motion.	Shri K. Raghuramaiah	2-12-69	0.01
9	Meeting of some senior officers of the Finance Ministry with Shri T. T. Krishnamachari.	Shri Prakashchand B. Sethi	2-12-69	0.52
10	Meeting of some senior officers of the Finance Ministry with Shri T. T. Krishnamachari.	Shrimati Indira Gandhi	3-12-69	0.21
11	Government business for the week commencing the 8th December, 1969.	Shri K. Raghuramaiah	5-12-69	0.31
*12	Holding of Upper Division Grade Limited Departmental Competitive Examination by U.P.S.C.	Shri Vidya Charan Shukla	5-12-69	
13	Fast undertaken by some Professors of Bihar University.	Dr. V.K.R.V. Rao	5-12-69	0.02
14	Certain programmes relating to the economic development of Assam.	Shrimati Indira Gandhi	5-12 - 69	0.04

^{*}Statements were laid on the Table.

1	2	3	4	5
•15	Proposed Strike by Development Officers of LIC.	Shri R. K. Khadilkar	9-12-69	
16	Declaration of more than 3500 workers as surplus in Ordnance Clothing Factories at Kanpur, Shahjahanpur and Avadi.	Shri Lalit Narayan[Mishra	10-12-69	0.01
17	Government business for the week commencing the 15th December, 1969.	Shri K. Raghuramaiah	13-12-69	0.37
•18	Situation created by the continued strike of 40,000 engineering workers of Jamshedpur.	Shri Bhagwat Jha Azad	18-12-69	
19	Government business for the week commencing the 22nd December, 1969.	Shri K. Raghuramaiah	20-12-69	0.49
20	Cement decontrol · · · ·	Shri Fakhruddin Ali Ahmed	22-12-69	0.05

^{*}Statements were laid on the Table.

(ii) Statement under Direction 115

Brief Subject •	Name of Member who raised the matter	Minister who replied	Date	Time taken
Certain information given by the Minister of Railways on 25-11-69 in answer to Unstarred Question No. 1235 about display of no- tices of sleeping and sitting capacity in railway compart- ments.	Bosu.	*Shri Rohanlal Chaturvedi.	24-12-69	H. M.

(iii) Correcting information under Direction 16

Brief Subject	Name of Minister	Date	Time taken
Correcting the answer given on the 16th	Shri Krishna Chandra Pant	24-12-69	Н. М . о от
December, 1969 to Starred Question No. 621, regarding setting up of a Pig Iron Plant at Goa.	77		

22. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken		Percentage to the total time				
					Н.	М.	
ADJOURNMENT MOTIONS					5	36	3.3
BILLS-							
(a) Government Bills	•	•	•		* 62	43	36.9
(b) Private Members' Bills					7	07	4.2
BUDGET-							
(a) Railway Budget	•				2	50	1.7
(b) General Budget		•	•		4	15	2.5
(c) Budgets in respect of State/Union territori	ies unde	r Pres	ident's				
rule		•	•	•	0	54	0.2
CALLING ATTENTION NOTICES (Rule 197))				9	54	5 · 8-
DISCUSSIONS—							
(a) Half-an-Hour Discussions (Rule 55)		•	•	•	5	37	3.3
(b) Short Duration Discussions (Rule 193)	•		•	•	7	24	4.4
MOTIONS—							
Motions (Rules 191 & 342)					7	35	4.5
QUESTIONS					22	27	13.5
RESOLUTIONS—							
(a) Statutory Resolutions						•	••
(b) Private Members' Resolutions					7	18	4.3
STATEMENTS (Rules 357, 372 and 377 and Dire	ections 1	i6 and	1115)		4	40	2.7
OTHER MATTERS, such as Papers laid on the Privilege, Obituary References, etc.	Table	, Qυ	estions •	of •	21	40	12.7
	Тот	AL			170	00	100.0

^{*}Joint discussion took place on Statutory Resolution [Vide statement 18(ii) p.23] and motion for consideration of the connected Government Bill. Time taken on joint discussion on this item has been shown under Government Bills.